

Sl. No.	States	No. of locations	Nature of taxes
6.	Kerala	9	Sales, Road Tax and Forest check posts
7.	Manipur	36	Commercial, Octroi, Forest, Excise and Law & Order
8.	Meghalaya	24	Commercial, Octroi, Forest, Excise, Law and Order and Royalty (Distt. Councils)
9.	Orissa	107	Commercial, Octroi, Forest, Sales Municipal
10.	Rajasthan	9	Commercial, Municipal
11.	Uttaranchal	20	Forest, Sales Tax
12.	Uttar Pradesh	16	Trade Tax

Increase in accidents and robberies on NHs

5391. SHRI S.S. CHANDRAN : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government are aware of the increasing accidents and robberies on the National Highways;

(b) whether Government would consider setting up of 'Highways Police and Highways Mobile Hospitals' in public interest; and

(c) the details of the facilities available for the National Highway users?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) As per information available the number of road accidents during last three years on National Highways are as under:

Year	Road accidents
1998	98690(P)
1999	103839
2000	110322(P)

(P = Provisional)

So far as robberies on the National Highways are concerned, this is a law and order matter which comes under purview of State Government and data in this regard are not maintained by this Ministry.

(b) At present no proposal to set up Highway Police and Highway Mobile Hospitals is under the consideration of the Central Government. However, as a pilot projects, one ambulance has been provided on Kotputli Amer Section of NH-8 by National Highways Authority of India. Government of Haryana has set up Traffic Aid Centres for Highway Patrol and for providing relief to accident victims. The Central Government is also providing cranes and ambulances to state Governments and NGOs under National Highway Accident Relief Service Scheme.

(c) Facilities of passenger oriented wayside amenities and truck parking laybys are available on some sections of National Highways. Further road signs for providing information to road users are installed on most of the National Highways.

SSI in UP

5392. PROF. M.M. AGARWAL: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) the details of the Small Scale Industries established in Uttar Pradesh particularly in rural areas as on the 31st March, 2002;

(b) the details of the funds proposed to be sanctioned and released by Government for the State during the last three years; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES (SHRIMATI VASUNDHARA RAJE): (a) As per the latest information received from the Government of Uttar Pradesh, the Number of registered Small Scale Industries (SSI) in the state including rural areas up to February, 2002 was 4,27,542.

(b) and (c) As intimated by the Government of Uttar Pradesh, the details of total funds received in the SSI Sector as Central Share in the Centrally sponsored plan schemes in the last three years are as under: